

(a) whether it is a fact that the country as a whole actually witnesses an increase in forest cover and Assam has recorded a loss of 66 sq kms of forest and man and animal conflicts have reached a serious dimension;

(b) whether it is also a fact that 4,85,853 hectares of forest land is under illegal occupation;

(c) if so, the action taken in this regard; and

(d) whether Government proposes to make the forests encroachment free in Assam and to recognize forest and wildlife as a heritage and ensure its well being?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Yes, Sir. As per the assessment made by Forest Survey of India by interpretation of satellite data (India State of Forest Report 2009), a net decrease of 66 sq km over the previous biennial assessment in forest cover of Assam has been noticed.

(b) At present in Assam an area of approximately 2,59,700 ha under reserve forest and approximately 17,900 ha in protected area is under encroachment.

(c) and (d) The State Forest Department of Assam is carrying out eviction operations as per provisions of the existing laws to prevent fresh encroachment and to improve quality of forests.

Pollution in rivers

†2072. SHRI ANIL MADHAV DAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any estimate of pollution being caused by large and medium scale industries to ten important rivers of India has been made; and

(b) if so, the quantum thereof, river-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Central Pollution Control Board has evolved criteria for identification of Grossly Polluting Industries (GPI). On this basis, an industry discharging effluents in to the river directly or indirectly, having BOD of 100 kg or more per day, is categorized as GPI. There are 1395 such grossly polluting industries which have been identified as discharging effluents in the rivers. A table showing the State-wise grossly polluting industries is given in the Statement.

†Original notice of the question was received in Hindi.

Statement

Details of polluting industries discharging their effluent into rivers

Sl. No.	Name of River	Andhra Pradesh	Assam	Bihar	Chhattisgarh	Dadar & Nagar Haveli	Gujarat	Haryana	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maha-rashtra	Orissa	Pondi-cherry	Punjab	Tamil Nadu	Uttar Pradesh	Uttranchal	West Bengal	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1	Adyar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Beehar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Betwa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1
4	Bhadra	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	3
5	Brahamini	0	0	0	0	0	0	0	0	0	0	0	0	9	0	0	0	0	0	0	9
6	Cauvery	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Chambal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	
8	Cooum	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Damodar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
10	Dhipu & Dhansiri	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Ganga	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	146	2	1	155	
12	Godavari	5	0	0	0	0	0	0	0	0	0	0	16	0	1	0	0	0	0	0	0	22
13	Gomati	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	30	0	0	0	30
14	Hindon	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	26	4	0	0	30
15	Khan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Kosi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	4
17	Krishna	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	1

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	
18	Kshipra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Mahanadi	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	3
20	Mahananda	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Mandovi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Musi	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
23	Narmada	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Pamba	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	2
25	Panchganga	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Pennar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Ranichu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	
28	Sabarmati	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
29	Satluj	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8	0	0	0	0	0	8
30	Subarnarekha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Tamrabarani	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Tapti	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Tunga	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Tungabhadra	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	2
35	Vaigai	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Vennar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
37	Wainganga	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	Yamuna	0	0	0	0	0	0	73	0	0	0	0	0	0	0	0	0	73	0	0	0	146
39	Others	10	9	16	1	2	16	3	38	4	34	1	198	8	0	26	366	156	35	50	973	
	TOTAL	17	9	22	1	2	17	76	38	10	36	1	214	20	1	34	366	432	45	54	1395	

Some of the rivers which falls under 'Others' category are: Kinner Asani, Manjeera, Neeva, Sarada, Swarna mukhi, Thandava, Borak, Elengabeel, Punpun, Daha, etc.